

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-2841/2015**

**New Delhi, this the 02<sup>nd</sup> day of November, 2016.**

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Dr. Lalit Kumar Verma, age 38 years,  
(Presently working with DHS at  
NC Joshi Hospital as ENT specialist),  
S/o Sh. Shyaudan Singh,  
R/o SRA-26, Shipra Rivera,  
Gyan Khand III, Indirapuram,  
Ghaziabad U.P.

...

**Applicant**

**Versus**

1. Union of India  
Through the Secretary,  
Ministry of Labour & Employment,  
(Govt. of India)  
Shram Shakti Bhawan,  
Rafi Marg, New Delhi-110001.

2. Director General,  
ESIC, Corporation,  
Panchdeep Bhawan,  
CIG Marg, New Delhi-11002.

3. The Medical Commissioner,  
ECI, Corporation,  
CGI, Road, New Delhi

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**Respondents**

(through Sh. Nilansh Gaur for Sh. Sourabh Chadda))

**ORDER (ORAL)**

**Hon'ble Mr. Justice Permod Kohli**

Matter has been called for the second time. None appears for the applicant. On last two occasions also, the applicant had remained absent. It appears that the applicant is not interested to prosecute the application further.

2. Therefore, this OA is dismissed for default of appearance and non-prosecution.

**( Shekhar Agarwal )**  
**Member (A)**

**( Justice Permod Kohli )**  
**Chairman**

/ns/